

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5044
ANSWERED ON:02.09.2011
SKIN DONATION
Sule Supriya

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the present status of skin donation in India; and
- (b) the efforts made by the Government to spread awareness among people in this regard?

Answer

THE MINISTER FOR HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) The matter regarding Organ Donation in India is regulated under Transplantation of Human Organs Act (THOA), 1994 and Rules framed thereunder. Till date, Skin Donation is not covered under THOA, 1994. Hence, the information regarding Skin Donation is not maintained.

(b) Does not arise.